

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF
“INDIAN TRANSELECTRIC COMPANY LIMITED”

1.	Name of Corporate Person	INDIAN TRANSELECTRIC COMPANY LIMITED
2.	Date of incorporation of corporate person	26.03.2007
3.	Authority under which corporate person is incorporate / registered	Ministry of Corporate Affairs The Registrar of Companies, NCT of Delhi
4.	Corporate Identity Number of corporate person	U29255DL2007PLC161104
5.	Address of Registered Office and principal office	Regd. Off: 26, Shivaji Marg, Najafgarh road Industrial Area, New Delhi 110 015
6.	Liquidation commencement date of corporate person	03.03.2020
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Ravi Sharma, Add: D-63, JFF Complex Jhandewalan New Delhi – 110055, Email id: ip.ravisharma@gmail.com, Mobile No.: 9911919008 , I. P. Registration No.: IBBI/IPA-002/IP-N00197/2017-18/10563
8.	Last date for submission of claims	03-04-2020

Notice is hereby given that the **INDIAN TRANSELECTRIC COMPANY LIMITED** has commenced voluntary liquidation on **03-03-2020**.

The stakeholders of **INDIAN TRANSELECTRIC COMPANY LIMITED** are hereby called upon to submit a proof of their claims, on or before 03-04-2020, to the liquidator at the address mention against item 7.

The financial creditors shall submit their proof of claims by electronic mode only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties



Ravi Sharma
Liquidator

IBBI/IPA-002/IP-N00197/2017-18/10563

Date 03-03-2020

Place: New Delhi